

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **03.03.2023** (FRIDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms.Shreesha Merla, Member (Technical)**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 18/2022 For Stay IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors Vs Sulochana Gupta & 2 Ors.  <b>WITH</b>	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
2	Comp App (AT) (CH) No. 19/2022 For Stay IA No. 209/2022 For Withdrawal IA No. 297/2022 For Composite Hearing IA No. 848/2022	RBG Enterprises Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors  <b>WITH</b>	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
3	Comp App (AT) (CH) No. 20/2022 For Stay IA No. 210/2022	RBG Retail Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors <b>WITH</b>	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
4	Comp App (AT) (CH) No.31/2022 For Stay IA No. 347/2022 For Direction IA No. 834/2022 For Withdrawal IA No. 842/2022 For Direction IA No. 993/2022 Urgent Hearing IA No. 1061/2022 For Direction IA No. 15/2023	M/s RBG Enterprises Pvt Ltd and 2 Ors Vs Sulochana Gupta and 2 Ors	Mr. Arun C. Mohan	Mr. PJ Anil Kumar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA No. 1/2023 (CA (AT) No. 387/2018)	Mrs. Mallina Bharathi Rao Vs Gowthami Solvent Oils Ltd. & 2 Ors	Mr. Nikhil Nayyar	Ms. Aparna Trivedi

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No.295/2021	GVFL Trustee Company Pvt Ltd Vs. Ultravolt Power Pvt Ltd	Mr. Arun C Mohan	Mr. N Suryanarayana Mr. Vishnu Mohan
7	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No.423/2022	Mrs. Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors.	Mr. VM Kannan	
8	Comp App (AT) (CH) No. 56/2022 For Condone Delay IA No. 640/2022	Eldorado Avenues Pvt. Ltd Vs Rege Engredea Pvt. Ltd. & 3 Ors	Mr.Y Suryanarayanan	Mr. Aashish Jain Lunia- R1-R3
9	Comp App (AT) (CH) (Ins) No. 112/2022 For Stay IA No. 262/2022 For Exemption IA No. 263/2022	Srinivasa Ediffice Private Limited Vs ECI Infra Towers Company Pvt Ltd	Mr. VVSN Raju	Ms. G. Kalpana R1 / RP
10	Comp App (AT) (CH) (Ins) No.364/2022 For Stay IA No. 840/2022 To Dispense with IA No.841/2022	SMS Foundation & Investments LLP Vs Harsha Exito Engineering Pvt. Ltd Rep. by RP Mr. John Ohilvi	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran
11	Comp App (AT) (CH) (Ins) No.388/2022 For Condone Delay	Immaneni Eswara Rao Erstwhile RP of M/s Segno Ceramics Pvt Ltd Vs	Mr. Avinash Krishnan Ravi	Mr. Arjun Suresh

	IA No. 924/2022 For Stay IA No. 925/2022 For Exemption IA No. 926/2022	Narahari Prasad Narasimha Rao Director (Suspended) & 4 Ors.		
12	Comp App (AT) (CH) (Ins) 390/2022	Canara Bank Vs M/s. DAAJ Hotels & Resorts Private Limited	Mr. ML Ganesh	Mr. Abhishek Jenasen
13	Comp App (AT) (CH) (Ins) 02/2023 For Stay IA No. 2/2023	Srei Equipment Finance Ltd. Vs M/s. Vijay Engineering Equipment India Pvt. Ltd.	Mr. Anant Merathia	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No. 169/2021 To implead IA No. 425/2021	M/s. Metal India & Ors Vs V Mahesh – Liquidator of M/s Nagarjuna Oil Corporation Ltd & Anr	Mr. Kairav Trivedi	Mr. S. Satish- R1
15	Comp App (AT) (CH) (Ins) No. 238/2021 For Condone Delay IA No. 500/2021, For Stay 501/2021, For Exemption IA No.502/2021 Urgent Listing IA No.503/2021	Andritz Hydro P Ltd Vs Ravindra Beleyur RP & 3 Ors	Ms. Deepika Murali	Mr. T. Ravichandran - R1 M/s Vinithra Srinivasan & Varun Srinivasan- R3 Mr. Akshay Sharma- R4
16	Comp App (AT) (CH) (Ins) No.272/2021 Early Hearing IA No. 588/2021 & 508/2022 For Exemption IA No.589/2021 For Additional docs. IA No. 590 & 594/2021	Sumit Binani Vs. V. Venkatachalam & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana- R1 Mr. Anirudh Krishnan- R2
17	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022,	PM Johny Vs. KJ Paul & 7 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2

	Urgent Listing IA No.54/2022, For Stay IA No.55/2022			Mr. Mohan Pulickkal R5
18	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022, For Condone Delay IA No.117/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Vs BMW India Pvt Ltd & Anr	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
19	Comp App (AT) (CH) (Ins) No. 61/2022 To Restrain IA No.125/2022 & IA No.126/2022, For Exemption IA No.127/2022 Urgent Listing IA No.128/2022	T. Saravana, Proprietor of N.R.G Tex Vs The National Sewing Thread Company Ltd	Mr. Chandramouli Prabhakar	Mr.Karan Valecha
20	Comp App (AT) (CH) (Ins) No. 81/2022 For Stay IA No. 163/2022	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd.  <b>WITH</b>	Mr. Rohan Rajasekaran	
21	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No. 167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Mr. Y. Suryanarayana	Mr. Rohan Rajasekaran- R1 Mr. Suryanarayana Raju- R2 Mr. Krishna CV Grandhi-R3 Mr. N.P.Vijay Kumar- R4

**2.00 PM**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 Leave to file IA No. 580/2021 For Urgent Hearing IA No. 191/2022)	Shankar Sundaram Vs. Amalgamations Pvt. Ltd. & 25 Ors  <b>WITH</b>	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26

23	TA (AT) No.114/2021 (Comp App (AT) No.328/2019)	Shankar Sundaram Vs. Amalgamations Pvt. Ltd. & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4, R6-R11, R13, R16
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**Copy to:**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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